

(b) The instructions to the enumerators for recording mother tongue were that this should be recorded in full as returned by the respondent. Use of abbreviations in the case of mother tongue was not allowed. No specific instructions were issued that entries should not be made in pencil but normally enumerators use ink or ball point pens.

(c) Does not arise.

**Definition of backwardness ..**

8269. SHRI R. N. RAKESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have evolved any definition of the term 'backwardness' at national level in view of conditions of backwardness prevailing in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). There is no single definition of 'backwardness'. Due to the lack of data on levels of living at the required level of detail, an indication of the nature and spread of 'backwardness' has to be obtained from measures reflecting agricultural and industrial productivity, the degree of commercialisation, levels of social development, the availability of infrastructure, etc.

**Setting up of Industries in Basti, U.P.**

8270. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of INDUSTRY be pleased to state:

(a) whether district Basti in U.P. has been considered an industrially backward area;

(b) if so, the steps being taken to locate some industrial units in that district; and

(c) the details of the industries proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI

CHARANJIT CHANANA): (a) Yes Sir, industrial units set up in the industrially backward Basti district are eligible to concessional finance facilities and to the Central Scheme of Investment Subsidy.

(b) and (c) An action plan has been prepared by the DIC identifying agro based, forest based, textile based and engineering based industrial units as candidate industries. The action plan is being implemented by the State Government. The task force set up under the nucleus plant programme for U.P., will also be assessing suitable project possibilities and linked ancillary potential in Basti district also.

**Transfer of task to HAL from Air Force**

8271. SHRI L. S. TUR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the task of repair, overhauling, servicing and manufacturing etc. are being transferred to HAL complexes from Air Force;

(b) whether it is also a fact that Civilian Store Keepers connected with the tasks in Base Repair Depots and Equipment Depots are not being transferred to HAL; and

(c) if so, the reasons therefor and the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) As stated in reply to Unstarred Question No. 7562 in Lok Sabha on the 15th April 1981, for better utilisation of the infrastructure and manpower available with the IAF and HAL for manufacture/repair/overhaul of aircraft and its systems some tasks performed by the IAF in the past have been transferred to HAL during the past few years. The employees of the IAF, which included Civilian Store Keepers, were not transferred to HAL as these were not required by HAL.